

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH):

(a) to (f) The details of measures announced by the Government in December, 1986 are contained in the booklet "Measures for Rationalisation, Quality Control and Growth of Drugs & Pharmaceutical Industry in India" copies of which are available in the Parliament Library. New Drug Price Control Order based on these measures is yet to be announced.

Liaison men in Public Sector Enterprises

2583. SHRI N. E. BALARAM:
SHRI SURAJ PRASAD:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government have decided to do away with all liaison men on the rolls of public sector enterprises; and

(b) if so, what are the details thereof and the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) No, Sir.

(b) Does not arise.

Gas leakage in the Durgapur Chemicals Limited

2584. SHRI SANTOSH BAGRODIA:
SHRI VIRENDRA VERMA:
SHRI SHARAD YADAV:
SHRI CHATURANAN MISHRA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that there had been a leakage of chlorine gas in Durgapur Chemicals Ltd. on 10th June, 1977;

(b) if so, what were the causes thereof;

(c) what is the number of persons who died or were affected as a result of this accident.

(d) whether any inquiry has since been conducted into the incident and if so, what are the details thereof; and

(e) what action Government have taken to avoid such leakage in that plant in future?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH):

(a) Yes, Sir.

(b) According to the report received from the Government of West Bengal, the leakage had developed from a leaky bonnet joint of one of the valves in one of the storage tanks which alongwith the valve was subsequently blown out and liquid chlorine started escaping from the opening profusely.

(c) According to the report received from the Government of West Bengal, 28 persons in all had been affected by inhalation of chlorine gas but there had been no loss of life.

(d) and (e) The State Government has appointed a Committee to investigate into the causes and circumstances leading to the accident in the Chlorine Plant of Durgapur Chemicals Ltd. on 10-6-1987, identify the existing defects in the Plant machinery and method of operation, if any, in the Caustic Chlorine Plant, and also to suggest specific steps to be taken to prevent recurrence of such accidents in future.

Demand of high speed diesel in Western U. P.

2585. SHRI BEKAL UTAHAI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that with a view to meeting the growing demand for high speed diesel in Western Uttar Pradesh Government have

decided to operate Mathura, Koyali and Barauni refineries to their full capacity; and

(b) if so, what are the details of under-utilisation of capacity thereof; what steps are being taken to optimise production and to what level capacity utilisation is sought to be raised?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) and (b) The refineries are already working to full capacity. However in order to get increased production of diesel oil, steps are being taken to postpone the planned shutdowns, change the crude mix, etc.

Non-Filling of the reserved posts in ONGC

2586. SHRI RAMSINGHBHAI PATALIYABHAI RATHVAKOLI: Will the Minister of PETROLEUM AND NATIONAL GAS be pleased to state:

(a) whether Government have received complaints that the posts reserved for persons belonging to the SCs and STs at ONGC are not being filled up per quotas reserved for these categories;

(b) if so, what are the details of such complaints received during the last three years and the action taken in this regard;

(c) how many persons belonging to SC/ST have been recruited during the last three years and what percentage is this of the total reserved posts;

(d) how many posts earmarked and reserved for SC/ST are lying vacant at present; and

(e) what action has been taken against officials responsible for not filling up the reserved posts?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) and (b) Representations have been received regarding non-fulfilment of quotas as well as promotions in respect of individual cases. The action taken to fill up the quotas about the SCs/STs includes relaxation of standards, exclusive recruitment, interviewing of candidate at different places, appointment of those who did not qualify as special apprentices and their subsequent regularisation after training, special scholarship schemes etc.

(c) 1600 persons belonging to SC/ST were appointed in ONGC during the year 1984 to 1986 and the works out to 82.7 per cent of the total posts reserved during those three years.

(d) As on 1-1-1987 the total number of vacant posts for both SCs/STs was 906.

(e) Does not arise as the quotas are unfilled owing to non-availability of suitable candidates from these categories.

Cabinet approval of lists of Drugs

2587. SHRI BHUBANESHWAR KALITA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Existing Drugs Price Control Order, 1979, including the list of drugs under the price control order had the approval of the Cabinet; and

(b) if so, whether the list of drugs to be covered under the proposed price control order will also be placed before the Cabinet for approval?